

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Special Leave to Appeal(C) No(s). 18375/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

RAMESH PRASAD & ORS.

Respondent(s)

(IA No.67865/2019-EXEMPTION FROM FILING O.T.

\*\*\*ONLY OFFICE REPORT FOR DIRECTIONS WILL BE LISTED ON 20.01.2019  
BEFORE THE HON'BLE JUDGE IN CHAMBERS.\*\*\*

IA No. 67865/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-01-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
[IN CHAMBER]

For Petitioner(s) Mr. Kamlendra Mishra, AOR  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashwin Mishra, Adv.  
Mr. Anurag Tiwari, Adv.

For Respondent(s) Mr. Arun K. Sinha, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The original record is in order. However, service of notice  
is not complete on respondent nos. 1 and 2.

Issue fresh notice returnable within four weeks.

Dasti, in addition, is also permitted.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)  
BRANCH OFFICER